

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 93
TO BE ANSWERED ON 02.02.2024

UTILISATION OF NIRBHAYA FUND IN JHARKHAND

93 (H). SHRI SANJAY SETH:

Will the Minister of Women and Child Development be pleased to state:

- (a) the major features and objectives of establishment of Nirbhaya Fund;
- (b) the amount allocated under the Nirbhaya Fund since its establishment, State-wise and year-wise;
- (c) the number of proposals received by the Union Government from the State Government of Jharkhand for utilisation of the said fund; and
- (d) the initiatives taken under the Nirbhaya Fund in Jharkhand along with the details and number of beneficiaries thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a): The Nirbhaya Fund, a non-lapsable corpus, was established by the Government for providing funding to the Project/ Schemes specifically aimed at the Safety and Security of Women and girls. As per the Framework for Nirbhaya Fund, the proposed projects under the Nirbhaya Fund should have the following features:

- i. Direct impact on safety and security concerns of women
- ii. Optimum use of existing infrastructure
- iii. Innovative use of technology
- iv. No duplication of existing government schemes/ programmes
- v. Provision for real time intervention as far as possible. e.g. in case of CCTVs for women's safety, there should be real-time monitoring of footage and quick response, rather than just a recording of events for evidence after the incident has occurred
- vi. Strict privacy and confidentiality of women's identity and information. e.g. placement of CCTVs so as to not compromise women's privacy, protection of video data collected etc.
- vii. Defined role of all stakeholders

Further the Framework provides for clear definition of project as under:

- i. Inputs – required manpower, physical assets, financial resources etc.
- ii. Activities – to be undertaken during the project cycle e.g. trainings, building infrastructure etc.

- iii. Outputs – product of the project e.g. number of people reached, area covered etc.
- iv. Measurable outcomes – expected achievement of the project e.g. increase in prosecutions of crime against women, reduction in crime rate etc. e.g. installation of 500 CCTVs at crime prone areas and public places is a project output. However, this offers no indication of whether the technology is actually used or if it improves police effectiveness. The outcome of such a project could be a reduction in incidents of crime, increasing use of CCTV footage as evidence in court, more prosecutions for crime against women etc.
- v. No. of beneficiaries to be reached – absolute or estimated.
- vi. Defined monitoring mechanism – from lowest level up to Ministry of Women and Child Development.
- vii. Support of State Women and Child Development Department (WCD) /Social Welfare Department, State Home Department and concerned central Ministry/Department (in case of proposals from States).

(b): Under the Nirbhaya Fund, upto the financial year 2023-24, a total amount of Rs 7212.85 Crore has been allocated. The total amount released by the Ministries/ Departments and utilized out of the Nirbhaya fund since inception is Rs 5448.0945 Crore which is nearly 75% of the total allocation. The scheme/ project wise details of amount released by the Ministries/ Departments and utilized out of the Nirbhaya fund is at **Annexure**.

(c) & (d): The Projects/ Schemes under Nirbhaya Fund that have been implemented/ being implemented in the State of Jharkhand include, Emergency Response Support System (ERSS)-112, Setting-up/ Strengthening Anti-Human Trafficking Units (AHTU), Setting-up/ Strengthening Women Help Desk (WHDs), Cyber Crime Prevention against Women & Children (CCPWC), Cyber forensic and related facilities in State Forensic Science Laboratories (SFSLs), Universalisation of Women Helpline (WHL)-181, State-wise Vehicle Tracking Platform (VTP), Training of Investigating Officers (IOs)/ Prosecution Officers (POs)/ Medical Officers (MOs) in Forensic Evidence collection, Setting up Fast Track Special Courts (FTSCs) to dispose of cases pending trial under rape and POCSO Act. According to the data from the High Court of Jharkhand, 22 FTSCs are operational in the state. There are 24 operational One Stop Centers (OSCs) in the State of Jharkhand with an OSC in each of the 24 districts and Lighting of Dark Spots in AMRUT Cities in respect of Arunachal Pradesh, Nagaland, Tripura and Jharkhand etc.

A total of 3435 women have been provided assistance by the One Stop Centers and 41587 women have been provided assistance by the WHL in the State of Jharkhand. The FTSCs in Jharkhand have disposed of over 5383 cases related to rape and cases under the POCSO Act.

Annexure

Annexure referred to in reply to part (b) of Lok Sabha Un-starred Question No. 93 for answer on 02.02.2024 regarding 'Utilisation of Nirbhaya Fund in Jharkhand.'

Ministries/ Departments	Sl.no	Project Name	Fund Released/ Utilized by IAs out of Nirbhaya Fund (Rs in Crore)
Ministry of Home Affairs	1.	Emergency Response Support System (ERSS)	364.03
	2.	Creation of Central Victim Compensation Fund (CVCF)	200.00
	3.	Cyber Crime Prevention against Women & Children (CCPWC)	174.39
		Sub-project under CCPWC	
	4.	Facility of Social Workers/ Counsellors at the District and Sub- Divisional Police Station Level in Delhi	5.01
	5.	New building with Women Centric Facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	21.35
	6.	Various other activities under 'Delhi Police Safety of Women' Scheme	9.96
	7.	Safe City Proposal for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	1577.76
	8.	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	42.84
	9.	Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 30 States/UTs i.e. Delhi, Himachal Pradesh, Jammu & Kashmir, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Goa, Odisha, Puducherry, Jharkhand, Kerala, Karnataka, A&N Islands, Bihar, Chhattisgarh, Gujarat, Nagaland, Meghalaya, Haryana, Telangana, Uttarakhand, Arunachal Pradesh and Assam	183.02
	10.	Training of Investigation Officers (IOs)/ Prosecution Officers (POs) in Forensic Evidence collection and Procurement of forensic kits for sexual assault cases	40.92
	11.	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs	113.76
12.	Setting up/ strengthening Women Help Desks in Police Stations in all States & UTs	158.01	
Ministry of Railways	13.	Integrated Emergency Response Management System (IERMS)	313.75

	14.	Provision of Video Surveillance System at Konkan Railway Station	17.64
	15.	Proposal for procurement of Tabs for Security of Women	New project
	16.	Proposal for Artificial Intelligence (AI) based Facial Recognition System (FRS) integrated with video surveillance systems across 7 stations as a pilot project	New project
Ministry of Electronics and Information Technology	17.	Development & Field Testing of Panic Switch based safety Device for Cars and Buses for aiding Women's Safety	3.49
Department of Justice	18.	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act	824.77
		Extension of the FTSCs for two more years upto FY 2022-23	
		Extension of the FTSCs for three more years upto FY 2025-26	
Ministry of Tourism	19.	Safe Tourism Destination for women in MP	6.24
Ministry of Road Transport & Highways	20.	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	58.64
	21.	Women's safety in public transport, UPSRTC, Govt. of U.P.	80.92
	22.	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	33.64
	23.	Proposal of State-wise Vehicle Tracking Platform (VTP)	213.88
	24.	Installation of Vehicles Tracking Devices with SoS button in Buses of Telangana State Road Transport Corporation (TSRTC) with monitoring from Central Command Control Centre	11.53
Ministry of Women and Child Development	25.	One Stop Centre (OSC)	853.78
	26.	Universalisation of Women Helpline (WHL)	93.31
	27.	Mahila Police Volunteers (MPV)	16.32
	28.	Chirali Proposal, Women Empowerment Directorate	4.71
	29.	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	1.04
	30.	Safety and Security of Women, Govt. of Uttarakhand	0.3145
	31.	Nirbhaya Shelter Home, Govt. of Nagaland	2.55
	32.	NICSI for Developing Nirbhaya Dashboard	0.24
	33.	Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors	8.25

	34.	Scheme for critical care and support for accessing justice to rape / gang-rape survivors and minor girls who get pregnant	--
	35.	Installation of Storage boxes in the 16 Women markets in Manipur	1.60
	36.	Installation of CCTV cameras in 16 women markets in Manipur	0.88
	37.	Mission Shakti-2.0 for setting up of Maila Swablamban Kendra (MSK) at DIC centres for Entrepreneurship development, Vocational-Digital Training Safety and Empowerment of Women and Girls in the State of Uttar Pradesh	9.55
	38.	Proposal of Government of Uttar Pradesh for (i) Construction of hostel/ dormitory for working women of industrial area/ institutions (ii) Installation of CCTV Camera in Zila Udyog Evam Udyam Protsahan Kendra of all districts of the State in industrial area/ institutions for women safety purpose (iii) Construction of Nirbhaya Pink Toilet	New project
Ministry of Housing and Urban Affairs	39.	Proposal for Lighting of Dark Spots in Amrut Cities in respect of (Arunachal Pradesh Rs. 0.22 Cr., Nagaland Rs. 0.44 Cr., Tripura Rs. 0.22Cr. and Jharkhand Rs. 2.33 Cr.)	New project
		Total	5448.0945
